

Annexure-7

Name of the corporate debtor: M.S.M. Energy Limited; Date of commencement of liquidation: 08-07-2021 (Intimation to Liquidator on 14-07-2021); List of stakeholders as on: 16-11-2021

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No.	Name of stakeholder	Category of stakeholders (preference shareholders / equity shareholders / partners / others)	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee					
NIL															

Note: Apart from the claims mentioned above, no other claims have been received from the financial creditors, operational creditors / employees and other stakeholders (if any) of the Corporate Debtor as on the last date of receipt of claims i.e. 16th November, 2021. Further, necessary modification shall be done in the above-mentioned list of stakeholders in case of any fresh/ modified claim received from any stakeholder, subject to approval of the Hon'ble NCLT.

Anup Kumar Singh

Liquidator

In the matter of M.S.M. Energy Limited

Registration Number: IBBI/IPA-001/IP-P00153/2017-2018/10322

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